

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,  
इलाहाबाद खण्डपीठ  
(National Company Law Tribunal)  
(Bench: Allahabad)

सी० पी० नं०/ CP No. *Contempt Petition No. 3/ALD/2017*

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: *Sanjeev Agarwal v/s Satish Kumar Singh*

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: *425 of Companies Act, 2013.*

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Rajnish Sinha	Advocate	Petitioner	[Signature]
2	Anil Kumar	PCS	Petitioner	
3.	Saurabh Adhikary	ADV	RESPONDENT	[Signature]
4.	Ashish Agarwal	Adv.	Respondent No.1	[Signature]
5.	Ashish K. Sriv.	Adv.	Rejo no.1.	[Signature]

Sh. Rajnish Sinha, Advocate alongwith Sh. Anil Kumar, PCS for the petitioner. Sh. Ashish Agarwal alongwith Sh. Ashish Kumar Srivastava, Advocates for the respondents and Sh. Saurabh Adhikary, proxy on behalf of Sh. Udai Chandani, Advocate for the Syndicate Bank (respondent).

He files vakalatnama on behalf of Syndicate Bank. He further informs that the counter to the application is under preparation and seeks time to filing the same. Hence, one week time is granted with instruction a copy thereof be provided in advance to the counsel for the petitioner and respondents.

The matter be listed on 25<sup>th</sup> October, 2017

Dated: 20.09.2017

— *Sd* —  
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash